

(घ) कितने व्यक्तियों के विरुद्ध "ब्लॉज करी नोटिस" जारी किये गये हैं तथा इस समय अनुमानतः कितने व्यक्ति छिपे हुए हैं ?

गृह मंत्रालय में उप-मंत्री (श्री मोहसिन):  
(क) तै (ख). सूचना एकत्रित की जा रही है तथा सबन के पटल पर रख दी जायगी।

मृत्यु दण्ड पाने वाले व्यक्तियों द्वारा  
प्रस्तुत क्या याचिकाएं

4189. श्री बजराल सिंह—कोटा : क्या  
गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे व्यक्तियों की संख्या कितनी है जिन्हें दण्ड दिया गया है और जिन्होंने गत वर्ष राष्ट्रपति को दया-याचिकायें प्रस्तुत की थीं ; और

(ख) ऐसे कितने मामलों में मृत्यु दण्ड को क्षम कर दिया गया है ?

गृह मंत्रालय और कारागार विभाग में राज्य मंत्री (श्री राम निवास मिर्धा): (क) और (ख). 1970 में 33 व्यक्तियों ने, जिनको मृत्यु दण्ड दिया गया था, राष्ट्रपति को दया—याचिकाएं भेजी थीं। 7 व्यक्तियों के मृत्यु दण्ड को आजीवन कारावास में बदल दिया गया।

Setting up Of T. V. Centres in State Capitals

4190. SHRI B. S. BHAURA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any plan has been drawn up to set up Television Centres in all State Capitals;

(b) the estimated cost of the plan; and

(c) the time by which the plan will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c). A final plan for setting up TV stations at all State Capitals has not been prepared as yet. In the Fourth Plan, TV stations are being set up at Srinagar, Bombay/Poona, Madras, Calcutta and Lucknow/Kanpur. The question of establishing TV stations at other State Capitals will be decided when proposals for the Fifth plan are formulated. The estimated cost of the plan of setting up those stations and the programmes of execution will be known at that stage.

Hindi Training Scheme for Central Government Employees

4191. DR. GOVIND DAS RICHHARIYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Class II Officers working in the various Ministries and Departments of the Central Government in Delhi who do not possess requisite knowledge of Hindi; and

(b) the number of those who have passed the Hindi examinations under the Hindi Training Scheme so far and the number of those who are yet to be imparted the said training?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). Training in Hindi is obligatory for all Central Government employees in Class III and above who were aged less than 45 years (on 1. 1. 1961) excluding those in industrial establishments and work-charged staff. No separate statistics are collected in respect of Class I and class II Officers.

Information in respect of all Central Government employees in Delhi is as under:—

(i) Number of employees for whom in-service training in Hindi is obligatory;

- (ii) Number trained so far ; 7, 017
- (iii) Number yet to be trained in Hindi 11, 548

**Representation to Kerala on Cashew Corporation of India**

4192. SHRI C K CHIANDRAPPAN  
Will the Minister of FOREIGN TRADE be pleased to state

(a) whether the Kerala Government have requested for more representatives from the Kerala Cashew Development Corporation in the Cashew Corporation of India ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE (SHRI  
A C GEORGE) (a) Yes, Sir

(b) As various interests have to be represented on the Cashew Corporation Board, it has been possible to accommodate only one nominee of the Kerala Cashew Development Corporation. A separate representative of Kerala State has also been appointed.

**तहसील अलीगंज और एटा (उ. प्र.)  
के बीच सीधी टेलीफोन व्यवस्था का न होना**

4193. श्री महावीर सिंह क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या तहसील अलीगंज और जिला एटा के बीच सीधा टेलीफोन सम्पर्क नहीं है ; और

(ख) क्या अलीगंज-एटा सड़क के पश्चिम में 10 मील की दूरी पर स्थित जैथर ग्राम तथा एटा के बीच साधा टेलीफोन कनेक्शन है ?

संचार मंत्री (श्री हेमवती नदन बहुगुणा):

(क) अलीगंज एक्सचेंज से एटा के लिए सीधी टूक लाइन नहीं है।

(ख) जैथर सार्वजनिक टेलीफोन घर है और इसका अलीगंज स्वचालित एक्सचेंज से सीधा संबंध स्थापित है। इसका एटा के साथ सीधा सम्पर्क नहीं है।

**Issue of Order prohibiting Foreigners from Producing any Film or Documentary for Public Exhibition**

4194 SHRI M M JOSEPH : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have issued any order under Section 3 of the Foreigners Act 1946 prohibiting foreigners from producing any film or documentary for public exhibition without prior permission of Government ; and

(b) if so, the main points thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
K C PANI) (i) and (b) Yes, Sir. A copy of the Order called the Foreigners (Second Amendment) Order, 1971, is placed on the Table of the House [Placed in Library. See No LG—625/71]

**Village Volunteer Force in Manipur**

4195 SHRI N TOMBI SINGH. Will the Minister of HOME AFFAIRS be pleased to state

(a) the time upto which the Village Volunteer Force in Manipur is to continue there ;

(b) whether the Security Commissioner controls the working of the Village Volunteer Force in Manipur ;

(c) if so, the control that Government of Manipur exercise on the Security Commissioner ; and

(d) whether the general public in Manipur consider the Security Commissioner's office as a super Government ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI